

[English]

**Accidents in Coal Mines**

231. SHRI BASUDEB ACHARIA: Will the Minister of COAL be pleased to state:

(a) Whether the number of accidents has increased in the coal mines during 1992;

(b) if so, the details thereof company-wise ; and

(c) the remedial measures taken this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL ( SRI AJIT KUMAR PANJA ) : (a) and (b). No, Sir. There has been an overall decrease in the number of accidents during 1992 compared to 1991 . As against 589 accidents during 1991 the number of accidents in 1992 stood at 552. The company-wise details of accidents is as under:

	1991	1992
ECL	133	123
BCCL	164	163
CCL	38	51
NCL	11	7
WCL	155	140
SECL	68	59
MCL	19	8
NEC	1	1
Total	589	552

(c) The coal mines under CIL group of

mines are worked strictly as per safety provisions contained in Mines 1952 and the coal Mines Regulations, 1957 . Adequate safety measures are provided to workers. Each worker is provided with safety gear such as safety helmets, safety boots belts, dust masks, self-rescuers etc. They are imparted basis and refresher training in Vocational Training centres. Presence of noxious gases in underground mines is regularly checked by gas detectors. The safety situation is constantly reviewed and monitored at different levels. The standing committee on safety in Coal mines Under the chairmanship of Minister - charge of Coal regularly reviews the overall safety situation in coal mines and recommends short-term and long-term measures to further improve the safety standards in the coal mines.

**Cancer Treatment Centres**

\*232 . DR. KRUPASINDHU BHOI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) Whether the world Bank has agreed to provide financial assistance for setting up cancer treatment centres in several states;

(b) if so, the states which have been identified for the world Bank aid ; and

(c) the number of cancer treatment centres proposed to be set up in Orissa?

THE MINISTER OF HEALTH AND FAMILY WELFARE ( SHRI B. SHANKARANAND ) : (a) No , sir.

(b) and (c). Do not arise.

[Translation]

**Illegal Arms**

\*233. SHRI AMAR ROY PRADHAN : SHRI JANARDHAN MISRA:

Will the Minister of HOME AFFAIRS be pleased to state: